camps where they are to be rehabilitated rather than putting them up in some areas which have been developed throuh minor irrigation projects Jor the Harijans and the Adivasis.

MR. CHA<sup>T</sup>RMAN: Mr. Lokanath Misra. I will examine it. The question Hour is over.

## WRITTEN ANSWERS TO QUESTIONS

# Aluminium complex for Keraia

239. SHBI K. CHANDRASFTCT-JA-RAN: Will the Minister of STEEL AND MINES be plea30d to state:

(a) whether any letter ol intent bas been issued to the Anna Aluminum Industries in Ernakulam District 111 Kerala for the opening of an Aluminium Complex and if so when was it issued;

'(b) whether it is a fact that in pursuance of the letter of intent^ the Aluminium Complex has been registered and spade work has already been done in starting the industry;

(c) whether it is a fact that the Licensing Committee has not so far granted licences to the Aluminium Complex; and

(d) if so, what steps Government re taking to expedite the issue of licences?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES U5HRI CH ANDRA JIT YADAV): (a) io (d). A statement  $i_g$  laid on the Table of th» House.

#### Statement

(a) M|s. Anna Aluminium Company Kizhakkambalam, Alwaye, Kerala were 1\*30 RSD—2.

issued a letter of intent' on 1st of January, 1973 for the manufacture of 7500 tonnes of aluminium strips, circles, sheets, rods and foils per annum.

(b) It has i>een reported that a public limited Company under the name of Aluminium Complex Ltd. has been registered under the Company Law for implementing this project and that it aoperas that the promotors have spent some amount by way of promotional expenditure on this project.

(c) and (d) The conversion of the 'letter of intent' issued to the party into an industrial licence was subject to the fulfilment of certain conditions, one of which related to the party obtaining clearance for import of capital goods for implementing the project. The Government have not approved the party's import application and therefore an industrial licence has not been issued to them.

# Filling up of the posts of U.D.Cs. Inthe Employees Provident FundOrganisation

## 242. SHRI P. K. KUNJACHEN: DR. IC. MATHEW KURIAN:

Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the posts of Upper Division Clerks created as a result of revision of ratio from 1:2 to 2:1 between Lower Division Clerks and Upper Division Clerks in the Employees' Provident Fund Organisation have been filled up; and

(b) if so, the details thereof, region-wise?

THE MINISTER OF LABOUR (SHRI K. V. RAGHUNATHA REDDY): (a) and (b) According to available information received from the Provident Fund authorities, 1060